NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 30(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Girish Jain & Anr. V/s. M/s. Triumph Tutorials Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE

Landeep Taneja Advocate l'etitioners

Sterry Dow

ORDER

Learned counsel for the petitioner is present. Learned counsel for the respondent was absent on the last date of hearing as well as today. Hence, the respondents are set ex parte. Petitioner to submit the written synopsis and citations on which they propose to rely on and make oral submissions.

List on 04.10.2016

DEN (5-NASPARANA) (R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Member (Judicial)